

DIVISION BENCH  
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/251(KB)2022  
COMP.APPL/71(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	AMIT KUMAR GHIDIA VS EVA EXOTICA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearances (via video conferencing/physical)**

Mr. Rahul Auddy, Adv. : For Petitioners  
Mr. Saptarshi Kar, Adv.

Ms. Manju Bhuteria, Adv. : For Respondent No. 1 to 4  
Mr. Uttam Sharma, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present. Ld. Counsel for respondent Nos. 1 to 4 present.
2. It is stated by Ld. counsel appearing for petitioner that since the matter has been settled with the respondents, he seeks to withdraw this petition.
3. This petition is accordingly, **dismissed** as withdrawn with connected applications.
4. File be consigned to records.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**